

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE

DATED THIS THE 14th DAY OF JULY, 1987

Present : Hon'ble Sri Ch.Ramakrishna Rao

Member(J)

Hon'ble Sri P.Srinivasan

Member(A)

Application No. 412/87(F)

K.Mohan Pai,  
C/o Sri Prasad Subbanna, Advocates,  
No.150/36, 'Vagdevi',  
Shankarapuram,  
Bangalore - 47.

... Applicant

( Sri Prasad Subbanna  
Vs.

... Advocate )

The Director of Census Operations  
in Karnataka, 21/1, Mission Road,  
Bangalore - 27.

The Joint Director of Census Operation,  
No.21/1, Mission Road, Bangalore - 27.

... Respondents

( Sri M.V.Rao


... Advocate )

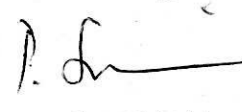

This application has come up before the court today.

Hon'ble Sri P.Srinivasan, Member(A) made the following :

O R D E R

In this application made u/s 19 of the Administrative Tribunals Act, 1985, the applicant is aggrieved with order dated 20.5.87 of respondent 2 (JD Census Operations, Karnataka) by which he was reverted from the post of Statistical Assistant to that of Computer. Sri M.V.Rao, Addl. C.G.S.C., appeared for the respondents. After the matter was heard for some time Sri Prasad Subbanna, learned counsel for the applicant, sought permission to withdraw the application to which Sri Rao has no objection. In view of this the application is dismissed as withdrawn. Parties to bear their own costs.

  
MEMBER(J)

   
MEMBER(A) 14/7/87

an.

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH  
\*\*\*\*\*

Commercial Complex(BDA),  
Indiranagar,  
Bangalore - 560 038

Dated : 20-7-87

Application No. 412/87(F) /88( )

~~XXXXXX~~

Applicant

K.Mohan Pai

V/s. The Director of Census Operations in Karnataka & anr.

To

1. K.Mohan Pai,  
Computer, Prasad Subanna,  
Office of the Director of Census Operations,  
21/1, Mission Road,  
Bangalore- 27.
2. Sri. Prasad Subanna,  
Advocate,  
No. 36, Shankarapuram,  
B'lore- 4.
3. The Director of Census Operations,  
21/1, Mission Road,  
B'lore- 27.
4. The Joint Director of Census Operation,  
No.21/1, Mission Road, B'lore- 27.
5. Sri.M.Vasudeva Rao,  
Central Govt. Standing Counsel,  
High Court Buildings,  
B'lore- 1.

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH IN  
APPLICATION NO. 412/87(F)

Please find enclosed herewith the copy of the Order/~~Interim Order~~  
passed by this Tribunal in the above said Application on 14-7-87.

Encl : as above.

*Hare*  
SECTION OFFICER  
(JUDICIAL)

*Balu\**  
21/7/87

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE

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Bangalore - 27.

The Joint Director of Census Operation,  
No.21/1, Mission Road, Bangalore - 27.

... Respondents

( Sri MV.Rao

... Advocate )

This application has come up before the court today.

Hon'ble Sri P.Srinivasan, Member(A) made the following :

ORDER

In this application made u/s 19 of the Administrative Tribunals Act, 1985, the applicant is aggrieved with order dated 20.5.87 of respondent 2 (JD Census Operations, Karnataka) by which he was reverted from the post of Statistical Assistant to that of Computer. Sri M.V.Rao, Addl. C.G.S.C., appeared for the respondents. After the matter was heard for some time Sri Prasad Subbanna, learned counsel for the applicant, sought permission to withdraw the application to which Sri Rao has no objection. In view of this the application is dismissed as withdrawn.

Parties to bear their own costs.

84 —  
MEMBER(J)

84 —  
MEMBER(A)

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True Copy  
SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE

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